

IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR  
CATEGORIWISE MONTHLY STATEMENT FOR THE MONTH OF  
JUNE -2017

KIND OF CASES	PREVIOUS	INSTITUTION			DISPOSAL			CLOSING
	BALANCE	DB	SB	TOTAL	DB	SB	TOTAL	BALANCE
<b>MAIN CASES</b>								
<b>CIVIL SIDE</b>								
CIVIL FIRST APPEAL	7967	-	34	34	-	0	0	8001
CIVIL SECOND APPEAL	2618	-	20	20	-	4	4	2634
EX. FIRST APPEAL	31	-	3	3	-	0	0	34
EX. SECOND APPEAL	4	-	1	1	-	0	0	5
CIVIL MISC. APPEAL	25203	8	350	358	1	28	29	25532
CIVIL REVISION	439	0	59	59	0	1	1	497
CIVIL REVIEW	459	8	20	28	0	2	2	485
CUSTA (CUSTOM APPEAL)	1	0	-	0	0	-	0	1
INCOME TAX REF.	2	1	-	1	0	-	0	3
OTHER TAX REF.	3	3	-	3	0	-	0	6
TAX CASES	0	-	-	0	-	-	0	0
EXCISE ACT REF.	0	-	-	0	-	-	0	0
L. T. APPEAL	590	8	0	8	0	0	0	598
W. T. A.	10	5	-	5	-	-	0	15
SALES TAX REVISIONS	629	0	4	4	0	0	0	633
TESTAMENTARY CASES	1	-	0	0	-	-	0	1
COMPANY PETITION	27	0	11	11	0	0	0	38
COMPANY APPEAL	3	-	1	1	-	0	0	4
COMPANY APPLS.	10	-	4	4	-	0	0	14
COMPANY SUITS	-	-	-	0	-	-	0	0
COMPANY LIQUIDATION	12	-	-	0	-	0	0	12
ELECTION PETITION	0	-	-	0	-	-	0	0
SPECIAL APPEAL ( CIVIL)	26	0	-	0	0	-	0	26
SPECIAL APPEAL ( WRIT)	1550	106	0	106	20	-	20	1636
CIVIL CONTEMPT	1887	1	110	111	2	19	21	1977
CIVIL WRIT	41651	84	957	1041	26	373	399	42293
OOS	2	0	0	0	-	-	0	2
CENTRAL EXCISE APPEAL	339	0	-	0	0	-	0	339
CROSS OBJECTION	636	0	0	0	0	2	2	634
CIVIL REFERENCE	1	-	-	0	-	-	0	1
<b>TOTAL "A"</b>	<b>84101</b>	<b>224</b>	<b>1574</b>	<b>1798</b>	<b>49</b>	<b>429</b>	<b>478</b>	<b>85421</b>
<b>CRIMINAL SIDE</b>								
MURDER REFERENCE	2	0	-	0	0	-	0	2
CRIMINAL APPEAL	17361	37	91	128	7	59	66	17423
CRIMINAL REVISION	7828	-	155	155	0	25	25	7958
CRL. MISC. PET. U/S 482 CR. P. C.	4434	2	259	261	0	121	121	4574
CRL. MISC. BAIL U/S 438 & 439 CR. P. C.	777	-	825	825	-	604	604	998
CR. CONT. PETITION	1	-	0	0	0	0	0	1
CRIMINAL REFERENCE	-	-	-	0	-	-	0	0
HABES CORPUS	176	19	-	19	16	-	16	179
CR. L TO A	423	6	86	92	1	0	1	514
CRLW	56	0	4	4	0	0	0	60
CRLO (CRIMINAL ORIGINAL)	1	0	0	0	0	0	0	1
<b>TOTAL B</b>	<b>31059</b>	<b>64</b>	<b>1420</b>	<b>1484</b>	<b>24</b>	<b>809</b>	<b>833</b>	<b>31710</b>
<b>TOTAL A + B</b>	<b>115160</b>	<b>288</b>	<b>2994</b>	<b>3282</b>	<b>73</b>	<b>1238</b>	<b>1311</b>	<b>117131</b>
<b>OTHER ORIGINAL JURISDICTION CASES</b>								
ARBITRATION APPLICATION	16	-	10	10	-	0	0	26
LEAVE TO APPEAL TO S. C	28	-	2	2	0	0	0	30
CIVIL TRANSFER APPLICATION	184	-	12	12	0	2	2	194
CRIMINAL TRANSFER	16	-	0	0	-	0	0	16
<b>TOTAL C</b>	<b>244</b>	<b>0</b>	<b>24</b>	<b>24</b>	<b>0</b>	<b>2</b>	<b>2</b>	<b>266</b>
<b>GRAND TOTAL A+B+C+</b>	<b>115404</b>	<b>288</b>	<b>3018</b>	<b>3306</b>	<b>73</b>	<b>1240</b>	<b>1313</b>	<b>117397</b>

*S. S. Bhat*  
DEPUTY REGISTRAR (P.D.C.) 7-17